

HIGH COURT OF CHHATTISGARH

Data of Commercial Benches (Commercial Appellate Division)

Month – September 2023

Form 1									
List of cases e-filed during the month									
Sr. No.	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Advocate Mobile Number	Advocate E-mail Id	Date of Registration	Date of e-filing
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)	(10)
1	High Court of C.G.	Bilaspur	NIL	NIL	NIL	NIL	NIL	NIL	NIL

Form 2							
List of cases in which e-payment of Court fees was made during the month							
Sr. No.	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Date of e-payment of Court Fees
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
1	Commercial Court	Raipur	ARBA 42/2023	State of Chhattisgarh Vs. SMEC International Pty. Ltd,	A.G., (COUNSEL FOR THE APPELLANT)	25/09/2023	Court Fee Exempted
2	Commercial Court	Raipur	ARBA 40/2023	M/s Steel Authority of India Limited Vs. Neelkanth Rubber Mills	ANKIT SINGHAL, VIKAS KUMAR SONI (COUNSEL FOR THE APPELLANT)	20/09/2023	15/09/2023
3	Commercial Court	Raipur	ARBA 41/2023	Goyal Mg Gases Pvt. Ltd. Vs. Steel Authority Of India Ltd.	RAJ KUMAR SAHU, PRATEEK SHARMA, (COUNSEL FOR THE APPELLANT)	23/09/2023	19/09/2023

4	Commercial Court	Raipur	ARBA 43/2023	Nova Iron and Steel Ltd.. Vs. KMAG International	MANOJ PARANJPE , (COUNSEL FOR THE APPELLANT), Ariit Tiwari (Caveator)	05/10/2023	26/09/2023
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Form 3 List of cases in which Electronic Service of process has taken place during the month							
Sr. No.	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Date of Electronic Service of process
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
1	High Court of C.G.	Bilaspur	NIL	NIL	NIL	NIL	NIL

Form 4 List of total no. Of cases randomly allocated during the month						
Sr. No.	Court	District	Court Name	Court No.	Case Type	Case Count (No. Of cases randomly allocated)
(1)	(2)	(3)	(4)	(5)	(6)	(7)
1	High Court	Bilaspur	Hon'ble Shri Justice Goutam Bhaduri, Hon'ble Shri Justice Deepak Kumar Tiwari	03	ARBA 40/2023	
2	High Court	Bilaspur	Hon'ble Shri Justice Goutam Bhaduri, Hon'ble Shri Justice Sanjay Kumar Jaiswal	03	ARBA 41/2023	
3	High Court	Bilaspur	Hon'ble Shri Justice Goutam Bhaduri, Hon'ble Shri Justice Sanjay Kumar Jaiswal	03	ARBA 42/2023	

Form 5
List of cases in which Case Management Hearing was held during the month

Sr. No.	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of filing Date of Registration	Date of case management hearing
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
1	High Court	Bilaspur	ARBA 13/2018	M/s Kripa Road Lines Vs. M/s Ntpc Limited	ABDUL WAHAB KHAN, DEEPAK KUMAR AGRAWAL, (COUNSEL FOR THE APPELLANT) & B.D. GURU, SHALEEN SINGH BAGHEL, RAJENDRA TRIPATHI, ADITYA BHARDWAJ, (COUNSEL FOR THE RESPONDENT)	12/03/2018	05/09/2023
2	High Court	Bilaspur	ARBA 62/2019	Steel Authority of India Ltd. Vs. Praxair India Pvt. Ltd. ,	P R PATANKAR, VEDANT BHELODE, (COUNSEL FOR THE APPELLANT) & C. MURALIDHARA, VEDANAYAKI KIRAN, ABHISHEK PATIL, PRINCY PONNAN, ANMOL SHARMA, (COUNSEL FOR THE RESPONDENT)	12/12/2019	05/09/2023
3	High Court	Bilaspur	ARBA 16/2022	South Eastern Coalfields Limited & Ors. Vs. M/ S Sri Balaji Metals And Minerals Pvt. Ltd.	PANKAJ SINGH, RAKESH KUMAR KASHYAP, (COUNSEL FOR THE APPELLANT) & ANKIT PANDEY, SAVITA AJIT, SEEMA SAHU, (COUNSEL FOR THE RESPONDENT)	30/04/2022	05/09/2023
4	High Court	Bilaspur	ARBA 10/2023	M/s G.V. Rathod Vs. Chhattisgarh Tourism Board & Anr.	ANKIT SINGHAL, VIVEK SWAMI, ARPIT AGRAWAL, MEHAL JETHANI, VIKAS KUMAR SONI, ASHISH MITTAL, (COUNSEL FOR THE APPELLANT) & AKASH KUMAR KUNDU, RISHABH GARG, PAYAL JAIN, A.G., (COUNSEL FOR THE RESPONDENT)	13/03/2023	27/09/2023
5	High Court	Bilaspur	ARBA 12/2023	Chhattisgarh State Power Generation Company Limited Vs. M/s Sweta Construction, Partnership Firm	RAJA SHARMA, JUGAL KISHORE SHARMA, (COUNSEL FOR THE APPELLANT) & PRAGALBHA SHARMA, RISHABH GARG, PAYAL JAIN, KSHITIJ SHARMA, (COUNSEL FOR THE RESPONDENT)	05/04/2023	13/09/2023

6	High Court	Bilaspur	ARBA 17/2023	M/s Bharat Aluminum Company Limited (Balco) Vs. M/s R.K. Transport Company	D.L. DEWANGAN, RISHABH GARG, SUNDAR LAL SAHU, ANJALI SHARMA, SAMRATH SINGH MARHAS, (COUNSEL FOR THE APPELLANT) & ASHISH SURANA, MAYANK CHANDRAKAR, KESHAV DEWANGAN, CHETAN SINGH CHAUHAN, ANAND DADARIYA, NIKHIL PARAKH, (COUNSEL FOR THE RESPONDENT)	09/05/2023	19/09/2023
7	High Court	Bilaspur	ARBA 25/2023	Chhattisgarh Mineral Development Corporation Vs. M/s N.C. Nahar & Anr.	SHARAD MISHRA, NIKHIL PARAKH, RISHABH SINGH, SHALKI MISHRA, RAMAKANT MISHRA, SANGEET KUMAR KUSHWAHA, (COUNSEL FOR THE APPELLANT) & A.G., ASHISH MITTAL (CAVEATOR), MEHAL JETHANI, OM KUKREJA, ARPIT AGRAWAL, (COUNSEL FOR THE RESPONDENT)	28/07/2023	29/09/2023
8	High Court	Bilaspur	ARBA 35/2023	Raja Gupta Vs. Prem Shankar Shukla	B.P. SHARMA, VAIBHAV TIWARI, NIKHIL PARAKH, M.L.SAKAT, CHAKRESH TIWARI, (COUNSEL FOR THE APPELLANT)	17/08/2023	20/09/2023
9	High Court	Bilaspur	ARBA 41/2023	Goyal Mg Gases Pvt. Ltd. Vs. Steel Authority Of India Ltd.	RAJ KUMAR SAHU, PRATEEK SHARMA,(COUNSEL FOR THE APPELLANT)	23/09/2023	29/09/2023
10	High Court	Bilaspur	ARBA 42/2023	State of Chhattisgarh Vs. SMEC International Pty. Ltd,	A.G., (COUNSEL FOR THE APPELLANT)	25/09/2023	29/09/2023

Form 6
Contested commercial cases disposed during the month

Sl. No	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Whether Urgent Relief was sought and Pre-Institution Mediation did not take place (Yes/No)	Date of Decision	Days for disposal	Nature of Disposal (Contested / Settled)	Date of execution of decree	Number of days for execution of decree from date of decision	Act Section
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)	(10)	(11)	(12)	(13)	(14)
1	High Court	Bilapsur	-	-	-	-	-	-	-	-	-	-	-

Form 7
Summary of Commercial Cases during the month

Sr. No.	Court	District	Total number of cases pending on the 1 st day of the month	Total number of cases instituted during the month	Total number of cases disposed during the month	Total number of cases pending at the end of the month
(1)	(2)	(3)	(4)	(5)	(6)	(7)
1	High Court of C.G.	Bilaspur	77	4	0	81

Form 6 (i): Mediation Data on Monthly Basis

List of cases received for Pre-Institution Mediation and Settlement during the month						
Sr. No.	Name of Mediation Centre [For example, DLSA or Main Mediation Centre Mumbai]	Total number of applications pending on the 1 st day of the month	Total number of applications received during the month	Total number of cases settled during the month	Total number of non-starter cases during the month	Total number of applications pending at the end of the month
(1)	(2)	(3)	(4)	(5)	(6)	(7)
1	Mediation Centre, High Court of Chhattisgarh, Bilaspur	NIL	NIL	NIL	NIL	NIL

Form 6 (ii): Mediation Data on Quarterly Basis (July to September 2023)

Sr. No.	Name of the Authority	No. of application received by Authority	Name of Applicant Party		Name of Opposite Party		No. of applications slab wise as per Schedule-II					No. of application disposed off as per Rule 3(4) and 3(6)	No. of application referred for mediation	No. of application where no settlement arrived at as per Rule 7(1) (ix)	No. of application where parties reached a settlement as per Rule 7(1)(vii)
			Individual	Corporate	Individual	Corporate	I	II	III	IV	V				
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)					(9)	(10)	(11)	(12)
1.	Registrar (S & A) -cum- In- Charge Mediation	00	00	00	00	00	00	00	00	00	00	00	00	00	00


 16/10/23.
(K. VINOD KUJUR)
REGISTRAR (JUDICIAL)